

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 68 (ND)/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016.

NAME OF THE COMPANY: Sh. Vinod Kumar Sharma & Ors.

Vs.

M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.	Vishwan Mohan	Advocate		
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Order dated 10.11.2016

CP No. 68(ND)/2010 Sh. Vinod Kumar Sharma & Ors. Vs.

M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

The unregistered application filed by the Petitioner is
rejected today. The respondent filed written synopsis. Orders
reserved.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.11.2016